

Bombay arrived at Bombay 14 hours behind the schedule time on November 9, 1987 because the commander walked out of the aircraft at Lucknow Airport:

(b) if so, the reasons therefor; and

(c) the details of action taken by Government to avoid such incidents?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER): (a) and (b) There was no delay to flight IC-195 of 9-11-87. However, flight IC-195 of 7-11-87 operating on sector Bombay|Varanasi|Lucknow|Bombay, was initially delayed at Bombay by three hours and forty minutes due to technical snags. This flight got further delayed enroute and landed at Lucknow at 22 30 hrs., where the flight had to be night-stopped due to flight and Duty Time Limitations. After availing of the required rest by the crew, the flight departed next day i.e. on 8-11-1987 at 11.25 hrs.

(c) This was an isolated incident and as such no action is proposed to be taken

Irregularities in the A.I.E.E. to Post Graduate Medical Courses

3497. SHRI PARVATHANENI UPENDRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether serious irregularities have been found in the conduct of the recent All India Entrance Examination for admission to Post-graduate Medical Courses;

(b) whether candidates from outside Delhi are facing immense hardship due to the manner in which the examination is being conducted by the All India Institute of Medical Sciences; and

(c) if so, what steps Government are taking to remove the irregularities?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) No, Sir.

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(b) and (c) Requests were received for grant of extension in the last date for receipt of application. The matter came up before the Supreme Court but the Court did not agree to change the date schedule

Withholding of increments of the employees of Bureau for Promotion of Urdu

3498. SHRI AJIT P. K. JOGI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the increments of the employees of the Bureau for Promotion of Urdu are being withheld frequently without giving them any charge-sheets; and

(b) what is the number of employees whose increments have not been released and what are the reasons thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) and (b) No, Sir. There is only one case where the increment of an employee of the Bureau for Promotion of Urdu was withheld for want of recommendations of the Departmental Promotion Committee, since the increment related to the crossing of efficiency bar.

Ban on the use of equipment testing the Antibiotics

3499. SHRI DHULESHWAR MEENA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government have banned the usage of same equipment for the formulation of two different anti-biotics;

(b) whether it is also a fact that the two anti-biotics i.e. Ampiciline and cephalixin, being formulated by M/s Jayant Vitamin Ltd. of Bombay are being formulated using the same equipment for these two Anti-biotics; and